

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 9th April, 2018

No.HCM/Misc.-89/2013-A&E/ : In pursuance of the Resolution of the Full Court Meeting held on 4th April, 2018, all the staff of the District Courts, Family Courts and Special Court (ND&PS), Manipur, have been merged in the common pool and tentative common seniority list has been prepared at **ANNEXURE-II**.

It is further notified that objections to the tentative common seniority list at **ANNEXURE-II**, if any, are hereby invited within two weeks from the date of this Notification.

By Order etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.HCM/Misc.-89/2013-A&E/5319-32 Imphal, the 9th April, 2018

Copy to:

1. District & Sessions Judge(IE/IW/TBL/BPR/CCPUR/SPT/UKL).
2. Special Court, ND & PS, Lamphelpat, Manipur.
3. All the Family Courts of Manipur.
4. All the Registrars, High Court of Manipur.
5. The Joint Registrar (Admn.), High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
8. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
9. The System Analyst, High Court of Manipur for uploading the same to the official website.
10. All the Assistant Registrars/Sr. Grade Stenographer, High Court of Manipur.
11. All the Superintendants/ Court Officers/ Stamp Reporter, High Court of Manipur
12. The Court Officer-I, High Court of Manipur for necessary arrangement.
13. The Secretary, All Manipur Civil & Senior Govt. Employees Association.
14. The concerned/guard file.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
